

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON'BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/27&28/2022 in CP No.612/241/HJDB/2019
NAME OF THE COMPANY	Andhra Networks Ltd & 7 others
NAME OF THE PETITIONER(S)	Chalasani Venkateswara Rao & 2 others
NAME OF THE RESPONDENT(S)	Andhra Networks Ltd & 7 others
UNDER SECTION	241

ORDER

IA 28/2022 – This is an application filed by the Respondent in the main CP challenging the maintainability of the CP.

Pleadings are completed.

We therefore would take up IA 28/2022 at the first instance before hearing the CP. Hence, we direct the Applicant and Respondents to get ready on the next hearing date. In default, opportunity stands closed.

List the matter on 15.12.2022.

IA 27/2022 – Though disposed of this application has been listed. Registry henceforth ensure proper scrutiny before registering the matter.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)